

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.1508 /2025 - C.1.

Dt.19.12.2025

NOTIFICATION No. 04/2025 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No (1)	Name and Designation of the individual (2)	Posted as (3)
1.	Sri B. Rama Rao, Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Srikakulam	Chief Administrative Officer, XIII Additional District Court, Ramachandrapuram , East Godavari (post kept vacant)
2.	Sri A. Tirumala Rao Stenographer Grade-I, Paper Promotee of the Unit of the Principal District Judge, Srikakulam	Chief Administrative Officer, Special Court for Trail of Offences under the Protection of Children from Sexual Offences Act (POCSO) Court, Ananthapuramu (post kept vacant)

- i) The individuals shall relieve themselves by handing over the charge of their posts to the immediate junior of their Courts on or before 26.12.2025 and take charge of their new posts on or before 02.01.2026.

- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, as directed in these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty.

The District Judges/Presiding Officers concerned are further directed not to entertain any application for leave from the individual concerned, which has the effect of postponing the compliance of this order. The above individuals are also hereby informed that any representation for retention in the present post or any change in the above postings will not be entertained.

The Presiding Officers are directed to send the joining reports of the individuals to this Registry.



REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Ananthapuramu, East Godavari, Srikakulam.
3. The Special Judge for Trial of offences under the POCSO Act, 2012, Ananthapuramu
4. XIII Additional District Judge, Ramachandrapuram, East Godavari District
5. The District Treasury Officers, Ananthapuramu, East Godavari, Srikakulam.
6. The Sub Treasury Officers, Ramachandrapuram, East Godavari District
7. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website

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